## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 399/GT/2020

Subject: Petition for determination of tariff of Talcher Thermal Power

Station (460MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Ltd.

Respondents: GRIDCO Ltd.

Date of Hearing : 15.9.2023

Coram : Shri Jishnu Barua, Chairperson

Shri I.S Jha, Member Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Ms. Swapna Seshadri, Advocate, NTPC

Shri Anand Ganesan, Advocate, NTPC Ms. Ritu Apurva, Advocate, NTPC Shri Karthikeyan M, Advocate, NTPC Shri Sarthak Sareen, Advocate, NTPC Shri Brashant Chatunyadi, NTPC

Shri Prashant Chaturvedi, NTPC

Shri Saurav, NTPC

Shri Raj Kumar Mehta, Advocate, GRIDCO Ms. Himanshi Andley, Advocate, GRIDCO

## Record of Proceedings

Due to a paucity of time, the petition could not be taken up for hearing. However, the learned counsel for the Petitioner submitted that since the additional information sought by the Commission vide ROP dated 30.6.2023 is voluminous, the Petitioner may be granted an extension of time by 4 (four) weeks, to submit the same.

- 2. The learned counsel for the Respondent GRIDCO did not object to the request of the Petitioner. He however submitted that the Respondent may also be granted four weeks' time to file its reply, on the additional information to be filed by the Petitioner.
- 3. The Commission, after hearing the learned counsel for the parties, permitted the Petitioner to file the additional information as sought vide ROP dated 30.6.2023, on or before **20.10.2023**, after serving a copy to the Respondents, who may file their replies, by **14.11.2023**.
- 4. The Petition shall be listed for hearing on **6.12.2023**. No extension of time shall be permitted for any reason.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

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